

on aircraft operated by JAL (Japan Airlines Ltd.) and ANA (AI Nippon Airways) caused by malfunctioning of Lithium-ion battery. After completion of modification work on these airplanes by Boeing Team, the commercial flight operations on the B787 aircraft resumed in mid May, 2013, after DGCA clearance.

(c) The deployment of any aircraft to different cities in the country depends upon the commercial judgement of the airlines. Air India currently has no plans to operate flights with B787 aircraft to Bhubaneswar.

Reduction of flights to Kerala

167. SHRI C.P. NARAYANAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India has reduced a number of flights services to Kerala from New Delhi;

(b) whether it is due to lack of passengers or due to lack of availability of aircrafts;

(c) whether it has come to notice of Government that such cancellation of flights has put passengers to great difficulties; and

(d) whether the inconvenience to passenger will be remedied in near future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) Yes, Sir. Air India reduced one flight out of the 3 flights it was operating on Delhi-Kochi sector effective 07.10.2014 due to shortage of A320 aircraft.

(c) and (d) Government has laid down Route Dispersal Guidelines (RDG) with a view to achieving better regulation of air transport services taking into account the need of different regions of the country. The domestic air services in the country have been deregulated. It is up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. The Scheduled domestic airlines are free to operate anywhere within the country subject to compliance of RDG.

Uniform formats of air tickets

168. SHRI RANJIB BISWAL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether air tickets issued by the airlines are in different formats and if so, the details thereof;

- (b) whether Government or the DGCA has asked the airlines, both domestic and international, to issue e-tickets in a uniform format;
- (c) if so, the details thereof and the reasons therefor;
- (d) the reaction of various airlines thereto; and
- (e) the steps taken by Government or DGCA to ensure that its instructions are complied with by all the airlines?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) No Sir. The air tickets issued by all the domestic airlines have uniform ticket format.

(b) and (c) DGCA had issued instructions to all scheduled domestic airlines and Global Distribution System (GDS) players to implement the uniform e-ticket format. No such instructions were issued to foreign airlines. As per the instructions, the details on the uniform e-ticket must contain passenger name, date of journey, departure time, departure/arrival station, flight number, terminal and airline name along with space for agency logo and space for bar code. The reason to devise a common e-ticket format was due to issue raised by Bureau of Civil Aviation Security (BCAS) so that the security personnel at the airport entry gate do not have the difficulty in reading the essential parameters on the ticket.

(d) and (e) All the domestic airlines have since implemented single format.

Extension of services of Air India

169. SHRI PARVEZ HASHMI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of countries and cities from where services of Air India are available at present;
- (b) whether Government proposes to extend these services to more cities and towns;
- (c) if so, the details thereof;
- (d) whether Government proposes to start direct flight to the USA by Air India; and
- (e) if so, the time by which it is likely to take place?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) Air India operates to 34 international destinations in 24